

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1266/(MAH)/2017
CA No.

CORAM:


Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 09.08.2017

NAME OF THE PARTIES: Sachin Chemicals
V/s.
Anamayee Pharsmachem Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
44	ADV. ASMITA SAISWAL	ADV. FOR PETITIONER	

ORDER

C.P. No. 1266/I&BC/NCLT/MB/MAH/2017

1. The Learned Representative from the side of the Petitioner/Operational Debtor is present.
2. She stated that requisite Form is filed on 02.08.2017 claiming the outstanding debt of Rupees One Crore. *yet to be*
3. The name of the IRP and Proof of Service is placed on record.
4. Matter is adjourned to **7th September, 2017.**

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
09.08.2017.

Sd/-

M.K. Shrawat
Member (Judicial)